

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

ALLAHABAD

Civil Contempt Petition No. 136 of 1995

In

Original Application No. 1007 of 1995

Allahabad this the 13th day of February 1996

Hon'ble Dr. R.K. Saxena, Member (J)
Hon'ble Mr. D.S. Baweja, Member (A)

1. Ajay Kumar Mishra, A/a 38 years, S/o Sri Harish Chandra Mishra, R/o Quarter No. L/163, I Railway Hospital, Kashganj, Etah.
2. Yogendra Krishna Dubey, A/a 48 years, S/o Sri Surendra Singh Dubey, R/o 175, C, Railway Hospital Colony, Kashganj, Etah.

APPLICANTS

By Advocate Shri Sanjay Kumar.

Versus.

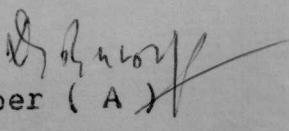
1. Sri Raj Kumar Parashar, Divisional Personal Officer, N.E. Railway, Izzatnagar, Bareilly.
2. Sri N.C. Kalra, Divisional Mechanical Engineer, N.E. Rly., Izzatnagar, Bareilly.
3. Sri C.P. Dubey, Assistant Personal Officer III N.E. Rly., Izzatnagar, Bareilly.

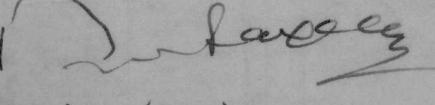
RESPONDENTS.

ORDER (Oral)

By Hon'ble Dr. R.K. Saxena, J.M.

Shri Sanjay Kumar, counsel for the applicant is present. He contends that this contempt petition was moved for non-compliance of the interim order which was passed on 29.9.95. Thereafter, the compliance has been made and, therefore, the petitioner does not wish to proceed with the case. As such the petition is dismissed.


Member (A)


Member (J)